

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

10:15 AM to 1:00 PM 2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR COURT NO: 2

[CIVIL BENCH-II]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
52	WP(C)/4510/2023 FIXED	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS		MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM DY.S.G.I.
EAVE	NOTE OF ADVOCATES FOR 21				
 1)	MS. K YADAV		To	09-09-2023	
2)	MR R YADAV	19-07-2023	То	09-09-2023	
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023	
1)	MR J DAS	31-07-2023	To	01-09-2023	
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023	
5)	MR. R P SINGH	10-08-2023	То	01-09-2023	
7)	MR. B K SARMA	13-08-2023	To	25-08-2023	
3)	MR. N SHARMA	21-08-2023	To	21-08-2023	
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		- PRONOUNCEMENT OF JUDGEM	ENT / ORDER -	
54	WP(C)/3341/2019 AT 2:00 PM	SHALINI KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2063/2020 in WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. Versus SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
	WITH I.A.(Civil)/189/2021 in WP(C)/3341/2019	SASWATI DAS Versus SHALINI KHAN AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, APSC
55	WITH WP(C)/3344/2019	GIRBANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSIT
	WITH I.A.(Civil)/2060/2020 in WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. Versus GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	·
56	WITH WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, APSC SR. GA, ASSAM

	I.A.(Civil)/148/2021 in WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus KONGKON JYOTI SAIKIA AND 265		MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
		<u>MOTION</u>			
57	WP(C)/4253/2023 WITH WP(C)/6532/1999(D/O), WITH WP(C)/6480/2002(D/O), FIXED	MADHAB CH. ROY Versus THE STATE OF ASSAM AND 2 ORS.		MR. I CHOUDHURY MD E AHMED	SC, SEC. EDU.
58	WP(C)/4686/2023 FIXED	AMALANGSHU DAS Versus THE STATE OF ASSAM AND 3 ORS.		MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
		ADMISSION			
59	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND Versus THE STATE OF ASSAM AND 5 ORS		MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
60	WP(C)/6998/2022 FIXED	DIMBESWAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.		MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
====	: NOTE OF ADVOCATES FOR 21/08				
1)	MS. K YADAV	19-07-2023	То	09-09-2023	
2)	MR R YADAV	19-07-2023	То	09-09-2023	
3)	MR D C K HAZARIKA	29-07-2023	То	25-08-2023	
4)	MR J DAS	31-07-2023	То	01-09-2023	
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023	
6)	MR. R P SINGH	10-08-2023	To	01-09-2023	
7)	MR. B K SARMA	13-08-2023	To	25-08-2023	
8)	MR. N SHARMA	21-08-2023	То	21-08-2023	

17-08-2023

То

21-08-2023

WITH

9)

MR S BORGOHAIN



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

6 Y 5 M 28 D :WITH LCR 4 FILES, P.B2, FIXED THE STATE OF ASSAM and ANR MR. P. R. MR. N. A. MR. N. A. MR. D. MR. D. MR. D. MR. D. MR. D. MR. N. R. MR. D. MR. N. R. MR. D. MR. D	ANAND K BARMAN ALI K SINGH BORA BORA MAHAJAN K PHUKAN NATH CHOUDHURY TALUKDAR CHOUDHURY DAS	PP, ASSAM
6 Y 5 M 28 D :WITH LCR 4 FILES, P.B2, FIXED THE STATE OF ASSAM and ANR MR. A 6 MR. N 6 MR. D MR. D MR. N 1 MR. N 8 WITH 20 Crl.A./187/2017 6 Y 5 M 28 D : STATE OF ASSAM and ANR MR. A 6 STATE OF ASSAM and ANR MR. A 6 MR. A 6 MR. D MR. N 1 MR. D MR. D MR. N 1 MR. D M	CHAUDHURY K DAS ANAND K BARMAN ALI K SINGH BORA MAHAJAN K PHUKAN NATH CHOUDHURY TALUKDAR CHOUDHURY DAS	
20 Crl.A./187/2017 SRI KUMUD DAS @ JAN DAS MR.H M 6 Y 5 M 28 D : Versus MR. A 0 STATE OF ASSAM and ANR MR.D T MR.P C MR.D E	CHOUDHURY TALUKDAR CHOUDHURY DAS	PP, ASSAM
=======================================	BOKA	
======================================	=======	:========
1) MS. K YADAV 19-07-2023 To 09-09-		
2) MR R YADAV 19-07-2023 To 09-09-		
3) MR D C K HAZARIKA 29-07-2023 To 25-08-3 4) MR J DAS 31-07-2023 To 01-09-3		
4) MR J DAS 31-07-2023 To 01-09-3 5) MR. P MAHANTA 08-08-2023 To 31-08-3		
6) MR. R P SINGH 10-08-2023 To 01-09-		
7) MR. B K SARMA 13-08-2023 To 25-08-3		
8) MR. N SHARMA 21-08-2023 To 21-08-2		
9) MR S BORGOHAIN 17-08-2023 To 21-08-		



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM COURT NO: 5

[CIVIL BENCH-V]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
53	WP(C)/4611/2023 FIXED	RUBIYA AKHTAR CHOUDHURY Versus ASSAM STATE ELECTION COMMISSI AND 3 ORS	ON	MR. A R TALUKDAR	SC, ASEC
		ADMISSION			
54	WP(C)/1038/2023 FIXED	KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS.		MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
L)	MS. K YADAV	 19-07-2023	To	09-09-2023	
2)	MS. K YADAV MR R YADAV	19-07-2023 19-07-2023	 То То	09-09-2023 09-09-2023	
2) 3)	MR R YADAV MR D C K HAZARIKA	19-07-2023 29-07-2023	. •	09-09-2023 25-08-2023	
2) 3)	MR R YADAV	19-07-2023	То	09-09-2023	
2) 3) 4)	MR R YADAV MR D C K HAZARIKA MR J DAS MR. P MAHANTA	19-07-2023 29-07-2023 31-07-2023 08-08-2023	To To	09-09-2023 25-08-2023	
2) 3) 4) 5)	MR R YADAV MR D C K HAZARIKA MR J DAS	19-07-2023 29-07-2023 31-07-2023 08-08-2023 10-08-2023	To To To	09-09-2023 25-08-2023 01-09-2023	
2) 3) 4) 5)	MR R YADAV MR D C K HAZARIKA MR J DAS MR. P MAHANTA	19-07-2023 29-07-2023 31-07-2023 08-08-2023	To To To To	09-09-2023 25-08-2023 01-09-2023 31-08-2023	
1) 2) 3) 4) 5) 6) 7)	MR R YADAV MR D C K HAZARIKA MR J DAS MR. P MAHANTA MR. R P SINGH	19-07-2023 29-07-2023 31-07-2023 08-08-2023 10-08-2023	To To To To To	09-09-2023 25-08-2023 01-09-2023 31-08-2023 01-09-2023	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 7

[CIVIL BENCH-III]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARING (B	(A)		
49	Bail Appln./2622/2023 WITH BA/3409/2022 (D/O). WITH SCANNED COPY OF CASE RECORD. FIXED	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM		MR. A K SHARMA MR R KASHYAP MR. A AHAD	F K R AHMED PP, ASSAM
		<u>ORDERS</u>			
50	I.A.(Civil)/769/2020 FIXED in Review.Pet./124/2019	SMTI. GEETA CHANGKAKOTI AND 4 Versus SHRI JAGAN CHANGKAKOTI @ JITU A ANR		MR. A K PURKAYASTHA	MR B D DAS (R-1,2) MR H K SARMA (R-1,2) MR. D THAOSEN MS B B HUSSAIN (R-1,2)
	WITH Review.Pet./124/2019 WITH FAO/29/2018(D/O)	SMTI. GEETA CHANGKAKOTI AND 4 Versus SHRI JAGAN CHANGKAKOTI @ JITU A ANR		MR. A K PURKAYASTHA MR. S SHARMA	
51	I.A.(Civil)/2388/2023 WITH WP(C)/1969/2020(D/O), FIXED in WP(C)/1969/2020	OIL AND GAS EMPLOYEES UNION ANANR. Versus THE STATE OF ASSAM AND 6 ORS.	ND	MR N BARMAN MS J BARMAN MR B DEORI	MR B D DAS (R-7) GA, ASSAM MR. K KALITA (R5, R6) MR. C CHAKRAVARTY MS R DEKA
	NOTE OF ADVOCATES FOR 21/08/2				
)	MS. K YADAV	19-07-2023	To	09-09-2023	
)	MR R YADAV	19-07-2023	To	09-09-2023	
)	MR D C K HAZARIKA	29-07-2023	То	25-08-2023	
)	MR J DAS	31-07-2023	То	01-09-2023	
)	MR. P MAHANTA	08-08-2023	То	31-08-2023	
)	MR. R P SINGH	10-08-2023	To	01-09-2023	
)	MR. B K SARMA	13-08-2023	То	25-08-2023	
)	MR. N SHARMA		То	21-08-2023	
))	MR S BORGOHAIN	17-08-2023	To	21-08-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR COURT NO: 9

[CRIMINAL BENCH]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARING (BA	<u>A)</u>		
62	Bail Appln./2359/2023 WITH SCANNED COPY OF CASE RECORD. FIXED.	ABDUL MALEK SARKAR @ MD. MALE SARKAR Versus THE STATE OF ASSAM ANR.	K	MR R S CHAUHAN	PP, ASSAM
		<u>ORDERS</u>			
63	Crl.A./210/2023 WITH LCR (FOUR FILES). FIXED.	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.		MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
	WITH I.A.(Crl.)/497/2023 in Crl.A./210/2023	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.		MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
	NOTE OF ADVOCATES FOR 21/08		===		
1)	MS. K YADAV	 19-07-2023 1	Го	09-09-2023	
2)	MR R YADAV	19-07-2023	Го	09-09-2023	
3)	MR D C K HAZARIKA	29-07-2023	Го	25-08-2023	
4)	MR J DAS	31-07-2023	Го	01-09-2023	
5)	MR. P MAHANTA	08-08-2023	Го	31-08-2023	
6)	MR. R P SINGH	10-08-2023	Го	01-09-2023	
7)	MR. B K SARMA	13-08-2023	Го	25-08-2023	
8)	MR. N SHARMA	21-08-2023	Го	21-08-2023	
9)	MR S BORGOHAIN	17-08-2023	Го	21-08-2023	



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSION			
61	WP(C)/116/2021 FIXED	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS		MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
		ORDERS		M2 L DA2	SC, REVENUE
62	LA (C'!!) /2204/2022	· · · · · · · · · · · · · · · · · · ·		MD TK DEV	CA ACCANA
62	I.A.(Civil)/3394/2022 WITH WP(C)/4894/2021(D/O), B/O in WP(C)/4894/2021	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS		MR. T K DEY	GA, ASSAM SC. AGRICULTURE
		<u>HEARING</u>			
63	WP(C)/3846/2012	AKAN CHANDRA DUTTA		MR.P J PHUKAN	MR.J ROY
	(TOP OF THE LIST), FIXED	Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.		MR.H BARUAH MSA B PHUKAN	SC, H P C L ASSTT.S.G.I.
64	WP(C)/512/2016 B/O	HIMANJAL KALITA Versus		MR M HALOI MR R CHAKRAVORTY	MR. T C CHUTIA MR G KAKOTI (R7)
		THE STATE OF ASSAM and 8 ORS.		MR R CHAKRAVORTY MS. T BEGUM	MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R
					SC, SOCIAL WELFARE
65	WITH Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM		MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
	======================================		===:		
 .)	 MS. K YADAV	 19-07-2023	То	09-09-2023	
.)	MR R YADAV	19-07-2023	То	09-09-2023	
)	MR D C K HAZARIKA	29-07-2023	То	25-08-2023	
)	MR J DAS	31-07-2023	То	01-09-2023	
١	MR. P MAHANTA	08-08-2023	То	31-08-2023	
			_	01 00 0000	
5)	MR. R P SINGH	10-08-2023	То	01-09-2023	
5) 5) 7)	MR. R P SINGH MR. B K SARMA MR. N SHARMA	10-08-2023 13-08-2023 21-08-2023	To To	01-09-2023 25-08-2023 21-08-2023	

9)



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA COURT NO: 14

[CIVIL BENCH-I]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		FOR HEARING U/O XLI RULE II	<u>C.P.C.</u>	
51	RSA/138/2023 B/O	FATIK ALI AND 2 ORS. Versus AZMAT ALI AND 8 ORS.	MR. B C DAS MS. I DAS	
	WITH I.A.(Civil)/2443/2023 in RSA/138/2023	FATIK ALI AND 2 ORS. Versus AZMAT ALI AND 8 ORS.	MR. B C DAS MS. I DAS	
		ORDERS		
52	MACApp./525/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUN KUMARI GIRI @ MATIKALAI GIRI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/626/2023 in MACApp./525/2019	SMTI. RUN KUMARI GIRI AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. R GOSWAMI Ms. J BARUAH	
53	I.A.(Civil)/2825/2019 in RSA/180/2006(D/O), FIXED in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
	WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
		HEARING		
54	MFA/39/2014 WITH LCR, FIXED	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)

LEAVE NOTE OF ADVOCATES FOR 21/08/2023

-				
1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN COURT NO: 15

[CRIMINAL BENCH]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARING	(BA)		
62	Bail Appln./2865/2023 CONNECTED WITH ITEM NO 20 IN THE DAILY CAUSELIST. FIXED.	AMINUL ISLAM @ AMINUL HAQUE Versus THE STATE OF ASSAM		MR P SHARMAH MR R CHETRY	PP, ASSAM
==== .EAVE	NOTE OF ADVOCATES FOR 21/08/				
1)	MS. K YADAV	19-07-2023	To –	09-09-2023	
2)	MR R YADAV	19-07-2023	To –	09-09-2023	
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023	
4)	MR J DAS	31-07-2023	To	01-09-2023	
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023	
6)	MR. R P SINGH	10-08-2023	To	01-09-2023	
7)	MR. B K SARMA	13-08-2023	To	25-08-2023	
8)	MR. N SHARMA	21-08-2023	To	21-08-2023	
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM 2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSION	<u>1</u>		
63	WP(C)/2843/2021 WITH WP(C)/2841/2021(D/O), FIXED	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS		MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
==== ====	E NOTE OF ADVOCATES FOR 21/08	======================================	====		
-	NOTE OF ADVOCATES FOR 21/00	5/2023			
1)	MS. K YADAV	19-07-2023	To	09-09-2023	
21		15 07 2025	10	09-09-2023	
2)	MR R YADAV	19-07-2023	То	09-09-2023	
2) 3)	MR R YADAV MR D C K HAZARIKA				
•		19-07-2023	То	09-09-2023	
3)	MR D C K HAZARIKA	19-07-2023 29-07-2023	To To	09-09-2023 25-08-2023	
3) 4)	MR D C K HAZARIKA MR J DAS	19-07-2023 29-07-2023 31-07-2023	To To To	09-09-2023 25-08-2023 01-09-2023	
3) 4) 5)	MR D C K HAZARIKA MR J DAS MR. P MAHANTA	19-07-2023 29-07-2023 31-07-2023 08-08-2023	To To To To	09-09-2023 25-08-2023 01-09-2023 31-08-2023	
3) 4) 5) 6)	MR D C K HAZARIKA MR J DAS MR. P MAHANTA MR. R P SINGH	19-07-2023 29-07-2023 31-07-2023 08-08-2023 10-08-2023	To To To To	09-09-2023 25-08-2023 01-09-2023 31-08-2023 01-09-2023	



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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate	
MOTION (BA)						
2	Bail Appln./2924/2023 B/O	MD. SAIFUDDIN Versus THE STATE OF ASSAM		MR M H AHMED MR M RAHMAN I AMIN MS. N SULTANA	PP, ASSAM	
		ORDERS				
3	Crl.Pet./688/2023 FIXED	SAHIL KHAN @ RAMJAN ALI Versus THE STATE OF ASSAM AND ANR		MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM	
4	WITH AB/2004/2023	RAMJAN ALI @ SAHIL KHAN Versus		MR A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM	
:==:		THE STATE OF ASSAM	===:	MR N A MAZARBHUIYA	:========	
==== ==== _EAVE	======================================	THE STATE OF ASSAM	===:	MR N A MAZARBHUIYA ==========	:========	
		THE STATE OF ASSAM ==================================	 			
 1)	MS. K YADAV	THE STATE OF ASSAM ==================================	To	09-09-2023		
 1) 2)	MS. K YADAV MR R YADAV	THE STATE OF ASSAM ======== L/08/2023	То	09-09-2023 09-09-2023		
 1) 2) 3)	MS. K YADAV MR R YADAV MR D C K HAZARIKA	THE STATE OF ASSAM	To To	09-09-2023 09-09-2023 25-08-2023		
 1) 2) 3)	MS. K YADAV MR R YADAV	THE STATE OF ASSAM ======== L/08/2023	То	09-09-2023 09-09-2023 25-08-2023 01-09-2023		
1) 2) 3) 4)	MS. K YADAV MR R YADAV MR D C K HAZARIKA MR J DAS	THE STATE OF ASSAM	To To To	09-09-2023 09-09-2023 25-08-2023		
1) 2) 3) 4) 5)	MS. K YADAV MR R YADAV MR D C K HAZARIKA MR J DAS MR. P MAHANTA	THE STATE OF ASSAM	To To To	09-09-2023 09-09-2023 25-08-2023 01-09-2023 31-08-2023 01-09-2023		
======================================	MS. K YADAV MR R YADAV MR D C K HAZARIKA MR J DAS MR. P MAHANTA MR. R P SINGH	THE STATE OF ASSAM	To To To To	09-09-2023 09-09-2023 25-08-2023 01-09-2023 31-08-2023		



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY COURT NO: 20

[CRIMINAL BENCH

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT.IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate			
	<u>MOTION</u>						
55	Crl.Rev.P./327/2023 FIXED	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR.	MR. M A CHOUDHURY MR. A AHMED				
	WITH I.A.(Crl.)/727/2023 in Crl.Rev.P./327/2023	ABDUL MATIN Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED				
		BAIL HEARING (BA	1				
56	Bail Appln./2886/2023 FIXED.	BIJOY GHOSH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM			
		BAIL HEARING					
57	AB/2247/2023 FIXED.	AMULYA DEKA AND ANR Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD MS. M LAHKAR	PP, ASSAM			
		<u>ORDERS</u>					
58	Crl.A./28/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	KUNTHA RABHA @ KUNTA RABHA Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM			
59	I.A.(Crl.)/719/2023 FIXED in Crl.Rev.P./241/2023	SONESWAR BARMAN Versus THE STATE OF ASSAM AND ANR.	MS S MEDHI				
	WITH Crl.Rev.P./241/2023	SONESWAR BARMAN Versus THE STATE OF ASSAM AND ANR.	MS S MEDHI				

LEAVE NOTE OF ADVOCATES FOR 21/08/2023

-				
1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate		
- PRONOUNCEMENT OF JUDGEMENT / ORDER -							
1	Crl.A./201/2021 AT 4:15 PM	ABU BAKKAR SIDDIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.		MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	MS. D SAIKIA (AMICUS CURIAE)(R-2) MR. D DAS(ADDL.PP, ASSAM)		
	WITH I.A.(Crl.)/531/2021 in Crl.A./201/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.		MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM		
LEAV -	E NOTE OF ADVOCATES FOR 2:	1/08/2023					
1)	 MS. K YADAV	19-07-2023	То	09-09-2023			
2)	MR R YADAV	19-07-2023	То	09-09-2023			
3)	MR D C K HAZARIKA	29-07-2023	То	25-08-2023			
4)	MR J DAS	31-07-2023	To	01-09-2023			
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023			
6)	MR. R P SINGH	10-08-2023	То	01-09-2023			
7)	MR. B K SARMA	13-08-2023	То	25-08-2023			
8)	MR. N SHARMA	21-08-2023	То	21-08-2023			
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023			